

R.O.C.No.1363/2020/RG/HC



NOTIFICATION

In continuation of the Notification in R.O.C.No.1363/2020/RG/HC, dated 15.04.2021, issued by the High Court, since there is no improvement in the pandemic situation in the State, the present arrangements as already notified shall continue until further orders, with a modification that the physical appearance in the Courts shall not be permitted unless unavoidable.

HIGH COURT, MADRAS
DATED: 22-04-2021.

Sd/- P. DHANABAL
REGISTRAR GENERAL